

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 08.07.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/190/2022
NAME OF THE COMPANY	Zorek Education Technologies Pvt Ltd
NAME OF THE PETITIONER(S)	Options
NAME OF THE RESPONDENT(S)	Zorek Education Technologies Pvt Ltd
UNDER SECTION	9 of IBC

ORDER

Present: Ld. Counsel Mr. Y. Suryanarayana for the Petitioner.
None for the Respondent.

Arguments heard.

Ld. Counsel for the applicant with liberty to file written submissions not more than 2 pages within a week. **Matter is adjourned to 23.07.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)